

ITEM NO.104

COURT NO.17

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9317/2014

BASHEERA KHANUM

Appellant(s)

VERSUS

CITY MUNICIPAL COUNCIL & ANR.

Respondent(s)

Date : 31-07-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. G V Chandrashekar, Sr. Adv.  
Mr. N K Verma, Adv.  
Ms. Apeksha D, Adv.  
Ms. Anjana Chandrashekar, AOR

For Respondent(s) Mr. Shanthkumar V. Mahale, Sr. Adv.  
Mr. Madhvendra Singh, Adv.  
Ms. Anuradha Bhat, Adv.  
Ms. Adveetiya Sharma, Adv.  
Mr. Harisha S.r., AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. The Civil appeal is allowed, in terms of non-reportable judgment, which is placed on the file.
2. Pending applications, if any, shall stand disposed of.

(KANCHAN CHOUHAN)  
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)  
COURT MASTER (NSH)